

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:370
ANSWERED ON:25.11.2014
WOMEN FARMERS
Puttaraju Shri C.S.

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government has taken steps to ensure flow of funds to the tune of 30% for the benefit of women farmers under all centrally sponsored schemes for development of Agricultural Sector;
- (b) if so, the details thereof;
- (c) whether Government has recently conducted any study on women participation and contribution to agriculture in the country;
- (d) if so, the outcome thereof; and
- (e) the follow up action taken by the Government thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (DR. SANJEEV KUMAR BALYAN)

(a) & (b): Yes, Madam. As per directives of Planning Commission regarding Women Component Plan, the State Governments have been asked to ensure flow of funds to the tune of 30% for the benefit of women farmers. Guidelines of Centrally Sponsored Scheme/ Missions such as Support to States Extension Programme for Extension Reforms under Sub- Mission on Agricultural Extension (SAME), National Food Security Mission (NFSM), National Mission on Oilseed & Oil palm (NMOOP), National Mission for Sustainable Agriculture (NMSA), Sub-Mission for Seed and Planting Material (SMSP), Sub-Mission on Agricultural Mechanization (SMAM) and Mission for Integrated Development of Horticulture (MIDH) have provision regarding 30% flow of funds for women farmers.

(c): No, Madam.

(d) & (e): Question does not arise.